

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.248/7/HDB/2017
NAME OF THE COMPANY	Golden Jubilee Hotels Private Limited
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Private Limited
UNDER SECTION	7 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Breeth Agaresal Varalakshin Tadepalli.	Associate	Refrectii agnraad @tatualizad.com 90 30 76 UZ 04	hetaling
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mitish Bondary by P. VIKRAM	Advocate for Despund	9949901616 Vikram @ Wawshamberson	deser
P. VIKRAM	A-1V fr Desports	Vikram @ (vlawduly	Vile

Heard Ms Preethi Agarwal for Ms. Varalakshmi Tadepalli for the Petitioner and Mr. Nitish Bandary, Learned Counsel for Shri P. Vikram, Learned Counsel for the Respondent.

At the request of both the Learned Counsels, Post the case on 01.01.2018.

Member (T)

Member (J)